

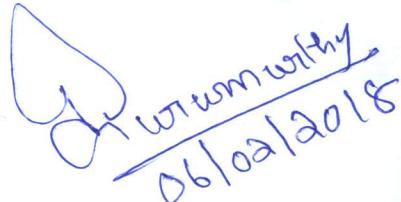
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.573/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

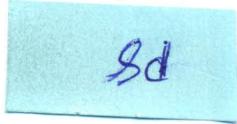
Name of the Company	Woolvest Merchandise Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria, Advocate,
2. N. GIURUMURTHY FCA, } APPlicants 
Jinan K.R.
06/02/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order subject to production of certificate regarding 'nil' creditors - secured and unsecured - certified by the auditor.

Sd

(Jinan K.R.)
Member (J)